

Government of India
Ministry of Finance
Department of Revenue

LOK SABHA
UNSTARRED QUESTION NO. 1310

TO BE ANSWERED ON MONDAY, DECEMBER 08, 2025/ AGRAHAYANA 17, 1947
(SAKA)

CASES FILED BY ED AND INCOME TAX DEPARTMENT

1310: Shri Radhakrishna:

Will the Minister of FINANCE be pleased to state:

- (a) the number of cases filed by the Enforcement Directorate (ED) and the Income Tax Department (IT) since 2014-15, State and year-wise;
- (b) the number of charge-sheets filed, closure reports submitted, investigations completed and those cases where trials have not yet started along with the number of cases resulting in convictions, withdrawn/closed by the agencies since 2014-15, State and year-wise;
- (c) the number of raids conducted by these agencies in connection with these cases since 2014-15, State and year-wise; and
- (d) the number of persons who have been involved in these cases, accused, under trial, convicted and acquitted since 2014-15, State and year-wise?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) to (d): Since 2014-15, Enforcement Directorate has recorded a total of 6,444 cases (ECIRs) for initiating investigation under the Prevention of Money-laundering Act (PMLA), 2002. Income tax department has filed a total of 13877 prosecution cases. The year-wise details are given in **Annexure I**.

The details of the search and seizure actions conducted by the Enforcement Directorate and Income Tax Department during the Years 2014-15 to Year 2025-26 are given in **Annexure-II**. Further, the details of prosecution matters are given in **Annexure-III**.

It is further informed that **State-wise data is not maintained centrally**.

Annexure I.

Details of ECIRs and Prosecution Cases:

Year-wise	Number of Enforcement Case Information Report (ECIRs) Recorded	No. of Prosecution cases filed by ITD
2014-15	181	669
2015-16	110	552
2016-17	187	1252
2017-18	163	4527
2018-19	152	3512
2019-20	557	1226
2020-21	996	173
2021-22	1116	195
2022-23	953	387
2023-24	698	502
2024-25	775	611
2025-26	556 (till November, 2025)	271 (till September, 2025)
Total	6444	13877

Details of the search and seizure:

Year-wise	Number of Searches conducted by Enforcement Directorate	No of Group Searched by Income Tax Department
2014-15	46	545
2015-16	83	447
2016-17	170	1152
2017-18	367	582
2018-19	205	966
2019-20	324	984
2020-21	535	569
2021-22	751	686
2022-23	1441	741
2023-24	2600	1166
2024-25	2317	1437
2025-26	2267 (till November, 2025)	382 (till September, 2025)
Total	11106	9657

Enforcement Directorate:

Year-wise	No. of Prosecution Complaints filed + Supplementary PCs filed	Number of persons/entities against whom PCs/SPCs has been filed
2014-15	64+4	438+19
2015-16	57+11	351+55
2016-17	99+11	513+44
2017-18	92+19	513+281
2018-19	234+59	1147+312
2019-20	55+28	474+115
2020-21	140+39	1188+164
2021-22	128+46	876+200
2022-23	172+61	1338+363
2023-24	281+100	2789+528
2024-25	333+124	2067+821
2025-26 (till November, 2025)	188+71	1418+390
Total	1843+573=2416	13112+3292=16404

During the period from 01.04.2014 to 30.11.2025, the Special Courts of PMLA have delivered judgments on merits on the issue of Money-Laundering in 56 instances, out of which conviction orders have been passed in 53 instances convicting 121 accused. Accordingly, the conviction rate, i.e., total number of cases in which accused have been convicted as a percentage of total cases decided on merits on the issue of money laundering is $53/56 \times 100 = 94.64\%$ during the period 01.04.2014 to 30.11.2025.

Income Tax Department:

F.Y.	No. of Prosecution cases filed	No. of cases convicted	No. of cases acquitted	No. of cases withdrawn
2014-15	669	34	NA*	NA*
2015-16	552	28	18	120
2016-17	1252	16	27	93
2017-18	4527	68	33	130
2018-19	3512	105	49	399
2019-20	1226	49	98	260
2020-21	173	16	53	197
2021-22	195	11	47	495
2022-23	387	69	130	567
2023-24	502	35	183	351
2024-25	611	71	201	561
2025-26 (as on 30.09.2025)	271	20	124	172

F.Y.	No. of Prosecution cases filed	No. of cases convicted	No. of cases acquitted	No. of cases withdrawn
Total	13877	522	963	3345

Note: The number of prosecution cases filed and the figures relating to conviction, acquittal, or withdrawal are not directly correlated, as convictions, acquittals or withdrawals, may pertain to cases filed in different years.

*Data is not available for this period.